NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/57/2015

NAME OF THE TRANSFEROR

: DR.C. KRISHNA PRASAD

NAME OF THE TRANSFERRE

: AMARAVATHI EYE CARE HOSPITAL PVT LTD &2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PHILIP MATHEW COUNSEL for the Petitioner. M. 2. JOSEPH LODIAN THARA ST ADW AR. RAMANATIAN

COUNSEL for the Petitioner.

M.

AR. RAMANATIAN

ORDER

Counsels for both the parties are present. Heard in relation to the interim prayer that has been sought by the Petitioner. In the light of the submission made by the Counsel for the Petitioner and the document placed on record, the interim prayer is declined. However, R1 is directed to give proper notice to the Petitioner in relation to any Board meeting, EOGM and AGM to be conducted in future by providing all the necessary documents as prescribed, by the Registered Post/e-mail address, if any, provided. Counsel for the Respondent is directed to file counter in the main petition. Put up on 05.01.2018 at 10.30 A.M.

> -50 -MEMBER (JUDICIAL)

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